

an>

Title:Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the Delhi High Court (Amendment) Bill, 2015.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi High Court (Amendment) Bill, 2015 which has been passed by the Rajya Sabha at its sitting held on the 6<sup>th</sup> May, 2015."

Madam Speaker, I lay on the Table the Delhi High Court (Amendment) Bill, 2015 as passed by Rajya Sabha on the 6<sup>th</sup> May, 2015.

-